	ANNEXURE 4													
									ment of liquidation: 03rd February 2020; List of stakeholders as on : 28.02.2021					
List of operational creditors (Employees)														
			Details of claim received		Details of claim admitted									
Sl. N	Name of authorised representative, if any	Name of emplo yee	Date of receipt	Amount claimed	Total Amount of claim admitted	Nature of claim	Amount of claim for the period of twelve months preceeding the liquidation commencment date	% share in total amount of claims admitted	Amount of contingent claim	mufual dues	Amount of	Amount of claim rejected	Remarks, if any	
1	Not applicable	Subrata Ghosh	02-03-2020	95,256.00	0	Gratuity	0	0	0	0	0	95,256.00	As per the judgment given by the Hon'ble National Company Law Appellate Tribunal, New Delhi that Gratuity claim does not from part of the liquidation estate and in absence of any Gratuity fund maintained by the corporate debtor the liquidator should not make any payment of gratuity to the workmen as per their entitlement.	
	1 -			95,256.00		-		-	-	-	-	95,256.00		